

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ

LOK SABHA
UNSTARRED QUESTION NO.89
TO BE ANSWERED ON 02/02/2017

RGPSY

†89. SHRI MANSHANKAR NINAMA:
SHRI BHARAT SINGH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the main reasons for wide gap in the funds sanctioned and released under Rajiv Gandhi Panchayat Sashaktikaran Yojana (RGPSY) during the past two years and the current year;
- (b) the details of performance of RGPSY in various States including Rajasthan during the said period, State-wise and year-wise;
- (c) the details of the actual targets fixed and achieved during the said period, year-wise and State-wise; and
- (d) the extent to which Rajiv Gandhi Panchayat Sashaktikaran Yojana (RGPSY) has been helpful in increasing the capacity building?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ
(SHRI PARSHOTTAM RUPALA)

- (a) The scheme of Rajiv Gandhi Panchayat Shashaktikaran Abhiyan (RGPSA) which had been implemented during 2012-13 upto 2015-16 was demand driven in nature, and involved multi dimensional activities. Funds under RGPSA had been sanctioned on the basis of annual plan proposals of States as approved by the Central Executive Committee (CEC) of RGPSA. Releases were to be normally made in two instalments, with the first instalment being 50% of the sanctioned amount after deducting the unspent balance available with the State, utilization certificate and financial and audit reports furnished etc., States that had high unspent balances and had not provided utilization certificates etc were eligible for smaller releases.
- (b) & (c) Since, RGPSA was a demand driven scheme, there were no pre-set targets. The financial and physical achievement of States/ UTs including Rajasthan during last two years under RGPSA and in current year under Rashtriya Gram Swaraj Abhiyan (RGSA) is given in **Annexure-I & II**.
- (d) Under RGPSA, States had taken up Capacity Building & Training of stakeholders on a large scale, including e-enablement, and resource centres have been set up, thereby increasing the capacity of Panchayati Raj Institutions.

Annexure-I

Annexe -I referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 89 to be answered on 02/02/2017

Position regarding State-wise Released & Funds utilized under RGPSA/RGSA during 2013-14 to 2016-17 (as on 27.01.2016)

S.No.	Name of the State/ UTs	2012-13			2013-14			2014-15			2015-16			2016-17		
		Sanctioned	Funds Released	Funds Utilized	Sanctioned	Funds Released	Funds Utilized	Sanctioned	Funds Released	Funds Utilized	Sanctioned	Funds Released	Funds Utilized	Sanctioned	Funds Released	Funds Utilized *
1	Assam	0	0	0	36.97	16.65	16.65	98.21	26.04	26.04	39.48	17.08	11.66	55.29	21.83	16.43
2	Andhra Pradesh	0	0	0	203.69	41.6	41.6	144.35	24.19	24.19	21.04	12.5	10.6	69.51	45.8	
3	Arunachal Pradesh	0.99	0.99	0.99	21.52	8.71	8.71	23.13	7.72	7.28	2.90	0		0	0	
4	Bihar	0	0	0	22.96	8.61	0	192.30	63.67	0		0		0	0	
5	Chhattisgarh	1.25	1.25	1.25	71.91	25.73	25.73	94.33	11.4	11.4	29.68	14.64	10.72	42.61	21.31	16.24
6	Gujarat	3.32	3.32	3.32	87.75	31.65	31.65	37.70	1.06	1.06	10.36	0		66.76	33.38	
7	Haryana	5.66	5.66	5.66	19.80	2.93	2.93	57.90	18.78	6.25	21.81	0		30.39	0	
8	Himachal Pradesh	4.95	4.95	4.95	55.41	15.84	15.84	51.59	15.26	7.78	13.12	2.48		0	0	
9	Jammu & Kashmir	0	0	0	25.16	9.45	0	45.71	8.58	0	7.08	0		0	0	
10	Jharkhand	0	0	0	35.56	16.45	15.83	47.92	16.2	14.36	23.89	9.49		60.79	20.9	
11	Karnataka	2.27	2.27	2.27	68.11	25.56	25.56	160.09	46.8	46.74	77.76	32.71	0	58.81	0	
12	Kerala	0	0	0	44.19	16.58	16.58	60.35	14.49	11.28	10.55	0		23.53	8.55	
13	Manipur	0	0	0	3.54	1.6	1.6	12.03	5.42	5.42	10.80	5.4	5.4	10.02	4.81	4.81
14	Madhya Pradesh	0.99	0.99	0.99	116.85	42.83	42.83	164.76	37.46	0	41.63	10.8	10.80	86.21	41.83	29.79
15	Maharashtra	0	0	0	221.77	83.17	83.17	214.31	34.76	34.76	39.76	4.5	2.84	45.66	21.17	
16	Odisha	0	0	0	76.58	28.73	28.73	116.51	32.92	32.92	19.58	0		40.03	20.01	
17	Punjab	2.90	2.90	2.90	28.96	7.97	7.97	7.32	0	0	2.69	2.69	2.69	19.38	7	

18	Rajasthan	13.61	13.61	13.61	64.24	15.45	15.45	44.84	11.56	11.56	16.37	4.48	4.48	45.75	22.27	22.27
19	Sikkim	0	0	0	6.99	3.15	3.15	17.77	6.85	6.85	2.70	1.26	1.19	4.83	2.33	
20	Tamil Nadu	0	0	0	155.01	58.14	58.08	54.10	20.16	20.16	18.26	8.96	8.05	55.48	27.32	
21	Tripura	0.08	0.08	0.08	17.10	9.09	9.09	13.34	2.36	2.08	5.21	1.35	0	13.32	5.3	
22	Telangana	0	0	0	91.49	34.64	34.64	154.26	29.94	29.94	35.78	13.13	13.13	36.76	14.48	14.48
23	Uttarkhand	2.11	2.11	2.11	18.64	5.47	5.47	46.82	13.04	13.04	9.53	3.09	2.58	27.45	13.21	
24	Uttar Pradesh	4.77	4.77	4.77	125.69	42.37	33.85	87.17	0	0	70.54	11		118.59	39.87	
25	West Bengal	0	0	0	21.92	8.23	8.23	102.88	27.71	27.71	37.13	9.91	9.17	45.20	21.85	
26	Mizoram	0	0	0		0	0	5.52	2.48	2.48		0		12.95	6.22	4.33
27	Dadra	0	0	0	3.6	0	0	2.90	1.09	0.88		0		0	0	
28	Daman	0	0	0	3.72	0	0	4.02	1.51	0		0		0	0	
29	Goa	0	0	0		0	0		0	0	2.60	1.06	0.12	3.83	1.37	
30	Chandigarh	0	0	0		0	0		0	0	1.33	0.29	0	0	0	
31	Lakshadweep	0	0	0		0	0		0	0	4.26	1.65	0	0	0	
	Total	42.90	42.90	42.90	1648.93	560.6	533.34	2062.17	481.45	344.18	575.84	168.47	91.55	973.69	400.81	93.16

Annexure-II

Annexe –II referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 89 to be answered on 02/02/2017
State wise Cumulative Progress Report under Training and Training Infrastructure and HR

S.No.	State	ERs trained	functionaries trained	Other Stake Holders	exposure visit conducted along with no of participants		Total
					within States	Outside States	
1	Assam	77626	10458	34951	0	20	123055
2	Andhra Pradesh	155390	40176	0	130	0	195696
3	Arunachal Pradesh	--	--	--	--	--	0
4	Bihar	--	--	--	--	--	0
5	Chhattisgarh	33010	19604	0	0	0	52614
6	Goa	773	2651	0	0	0	3424

7	Gujarat	0	0	0	0	0	0
8	Haryana	53232	8230	386	300	0	62148
9	HimachalPradesh	25765	6815	0		5	32585
10	Jammu & Kashmir						0
11	Jharkhand	2440	1600		0	200	4240
12	Karnataka	4200	112050	30369			146619
13	Kerala	3984	18743	1135641	86	158	1158612
14	Madhya Pradesh	22088	2130	0	3500	1676	29394
15	Maharashtra	390002	95500		0	0	485502
16	Manipur	2985	1297		160	30	4472
17	Odisha	50498	13530	0	485	163	64676
18	Punjab	52549	5632	14933	1	2	73117
19	Rajasthan	126271	12784	70	0	0	139130
20	Sikkim	2860	2452	195	45	0	5552
21	Tamil Nadu	8071	41790	0	0	0	49861
22	Telangana	214558	86185	0	0	196	300939
23	Tripura	20732	24950	0	112	31	45825

24	Uttarakhand	35504	1746	0	0	0	37250
25	Uttar Pradesh	63036	10153	0	0	0	73189
26	West Bengal	42704	89749		0	0	132453
27	Mizoram	1209	48	33	0	0	1290
	Total	1389487	608273	1216578	4819	2481	3221643

Annexure-II

Annexe –II referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 89 to be answered on 02/02/2017

Statewise Cumulative Progress Report of Status of Bhawan Construction and HR Support at GP

S.No.	States	Bhawans constructed	Bhawans repaired	HR positioned at GP level	
				Administrative support	Technical support
1	Assam	46	0	2111	--
2	Andhra Pradesh	266	268	0	0
3	Arunachal Pradesh	26			
4	Bihar				
5	Chhattisgarh	0	453	0	0
6	Goa				0
7	Gujarat	246	0	0	0
8	Haryana	105	82	0	0
9	Himachal Pradesh	50	226	0	0
10	Jammu & Kashmir				
11	Jharkhand	0	2900	0	0
12	Karnataka	2			
13	Kerala	11	100	0	0
14	Madhya Pradesh	0	257	0	8860
15	Maharashtra	880	0	0	0
16	Manipur	17	11	161	0
17	Odisha	25	405	0	0

18	Punjab	22	60	0	0
19	Rajasthan	437	28	0	0
20	Sikkim	8	28	0	0
21	Tamil Nadu	218	350	0	0
22	Telangana	193	104	1333	
23	Tripura	8	250	0	0
24	Uttarakhand	41	292	0	0
25	Uttar Pradesh	98	0	0	0
26	West Bengal	4	529	289	0
27	Mizoram	11	3	0	0
	Total *	2714 *	6346	3894	8860

Annexure-II

Annexe –II referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 89 to be answered on 02/02/2017

Statewise Cumulative Progress of PESA							
S.No.	States	PESA coordinator			Community mobilizer	No. of GPs given handholding support under PESA	PESA GSs provided orientation
		State	District	Block			
1	Andhra Pradesh	0	0	0	0	0	0
2	Chhattisgarh	0	0	0	4385		0
3	Gujarat	0	0	0	0	0	0
4	Himachal Pradesh	1	0	0	0	0	0
5	Jharkhand	0	0	0	0	0	0
6	Madhya Pradesh	0	0	0	2335	5221	Yes
7	Maharashtra	0	7	25	0	0	0
8	Telangana	1	4	0	631	631	631
9	Rajasthan	0	0	0	0	0	0
10	Odisha	0	0	0	0	0	0
	Total	2	11	25	7351	5852	631

Annexure-II

Annexe –II referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 89 to be answered on 02/02/2017

State wise Cumulative Progress Report on Computer Procured, E Governance unit and SEC

S.No.	States	Computer procured for GPs	E-governance support units newly positioned under RGPSA	EVMSpurchased for SECs
1	Assam	1433	27	0
2	Andhra Pradesh	3896	0	0
3	Arunachal Pradesh			
4	Bihar	0	0	0
5	Chhattisgarh	127	0	0
6	Goa			
7	Gujarat			
8	Haryana	1372	0	600
9	Himachal Pradesh	3316	0	0
10	Jammu & Kashmir			
11	Jharkhand	1000	0	0
12	Karnataka	0	0	0
13	Kerala	0	15	716
14	Madhya Pradesh	0	0	0
15	Maharashtra	0	0	0

16	Manipur	65	0	0
17	Odisha	6109	0	0
18	Punjab	500	0	0
19	Rajasthan	408	0	542
20	Sikkim	238	2	0
21	Tamil Nadu	12524	13	475
22	Telangana	3325	0	319
23	Tripura	72	0	0
24	Uttarakhand	1242	31	0
25	Uttar Pradesh	1500	78	0
26	West Bengal	150	45	0
27	Mizoram	0	0	0
	Total	37277	211	2652

Annexure-II

Annexe –II referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 89 to be answered on 02/02/2017

Details of SPRC				
S.No.	State	SPRC Infrastructure Completed	HR Positioned	
			Technical	Managerial
1	Andhra Pradesh	0	9	4
2	Arunachal Pradesh	1	5	1
3	Assam	1	5	-
4	Bihar			
5	Chhatisgarh	-	-	-
6	Chandigarh			
7	Goa	-	-	-
8	Gujarat			
9	Haryana	1	0	0
10	H.P	1		
11	Jharkhand	-	-	-
12	J&K	-	-	-
13	Kerala	-	2	1

14	Karnataka		3	4
15	Lakshadweep	-	-	-
16	Maharashtra	0		4
17	Manipur	1	5	-
18	Madhya Pradesh	-	4	-
19	Mizoram	0		
20	Odisha	1		
21	Punjab	-	3	5
22	Rajasthan	0	1	3
23	Sikkim	-	-	6
24	Tamil Nadu	-	-	-
25	Tripura		-	-
26	Telangana	-	6	-
27	Uttar Pradesh	-	0	0
28	Uttarakhand			
29	West Bengal	-	-	-
30	Daman & Diu	-	-	-
31	Dadar & Nagar Haveli	-	-	-
	Total	6	43	28

Annexure-II**Annexe -II referred to in reply of part (b) of the Lok Sabha Unstarred Question No. 89 to be answered on 02/02/2017**

S.No.	State	Details of DPRC			
		Status of Construction	DPRC HR		
			Completed	Positioned	
				Faculty	Managerial and support staff
1	Assam	0	20	0	
2	Andhra Pradesh	3	13	14	
3	Arunachal Pradesh	2	0	0	
4	Bihar	0			
5	Chhattisgarh	9	0	0	
6	Goa				
7	Gujarat	0	0	0	
8	Haryana	0	0	0	
9	Himanchal Pradesh	2	0	0	
10	Jammu & Kashmir	0	0	0	
11	Jharkhand	3	0	0	
12	Karnataka	6	0	0	
13	Kerala	0	0	0	

14	Madhya Pradesh	0	4	0
15	Maharashtra	0	0	0
16	Mizoram	0		
17	Manipur	1	4	8
18	Odisha	3	0	0
19	Punjab	0	22 positioned under process	0
20	Rajasthan	0	0	0
21	Sikkim	0	0	0
22	Tamil Nadu	0	0	0
23	Telangana	0	18	0
24	Tripura	2	0	0
25	Uttarakhand	2	0	0
26	Uttar Pradesh	0	0	0
27	West Bengal	13		
28	Lakshdweep	0		
	Total	46	59	22